

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BEVCON WAYORS PRIVATE LIMITED Date of Commencement of Liquidation: 22-05-2023; List of Stakeholders as on Date: 21-12-2023; Name of IP: Mr. Venkat Narsinga Rao Kalvakota; Process Number: 1; Last 5 digitof registration number: 12130

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 572396246.82 | 1 | 572396246.82 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 200761307.47 | 1 | 200761307.47 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 83 | 59624742 | 83 | 26847816 | 0 | 544536 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 54595352 | 4 | 54595352 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 49 | 486544659 | 49 | 173644573 | 0 | 8263705 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 4 | 372663234 | 4 | 208599900 | 0 | 164063334 | 0 | Annexure 9 |
| Total | | 142 | 1746585541.29 | 142 | 1236845195.29 | 0 | 172871575 | 0 | |